

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos. 170-171/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAM CHARAN

Respondent(s)

ONLY I.A. NO. 281633/2024 (SUSPENSION OF SENTENCE) IN CRIMINAL
APPEAL NO. 460 OF 2022 IS TO BE LISTED

I.A. NO. 281633/2024 in CrI.A. No. 460/2022 (II)
(IA 281633/2024 - FOR SUSPENSION OF SENTENCE)

Date : 21-08-2025

I.A. NO. 281633/2024 in CrI.A. No. 460/2022 was called on in the
Mentioning List today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Arup Banerjee, AOR

Mr. Syed Mehdi Imam, AOR (Mentioned by)

For Respondent(s) : Mr. Arup Banerjee, AOR

UPON a mention being made by counsel for appellant
the Court made the following

O R D E R

I.A. NO. 281633/2024 in CrI.A. No. 460/2022

1) List next month.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR